

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 140(ND)16
CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.10.2016**

NAME OF THE COMPANY: M/s. Sanjeev Mittal & Anr. V/s. M/s. Shubham Rolling Mills Pvt.
Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398


S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
-------------	-------------	--------------------	-----------------------	------------------

1.	ARUN Saxena	Adv.	Petitioner	
2.	Ms. Anushree	Adv.		


ORDER

Learned counsel for the petitioner is present. None for the respondents. Issue notice to
the respondents. Dasti in addition is permitted to be served.

List on 24.10.2016.


(R.Varadharajan)

Member (Judicial)


(Maharaj Krishan Hanjura)

Member (Judicial)